सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 02.11.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1967 of 2025 & I.A. No. 7831 of 2025	Genius Investofin Pvt. Ltd. Vs. Rajesh Jhunjhunwala & Ors. Liquidator for Parasrampuria Synthetics Ltd.	Atul Sharma	Amol Vyas Rajesh Jhunjhunwala Karan Pratap- R2 Ankit Totuka-R3 Prakul Khurana Gourav Asati-R4

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar